

HIGH COURT FOR THE STATE OF TELANGANA::HYDERABAD

ABSTRACT

JUNIOR CIVIL JUDGES - Transfers and Postings of Junior Civil Judges - ORDERS - ISSUED.

ROC.NO.3141/2021-B.SPL.

NOTIFICATION NO. 435-B.SPL.

**DATED: 28.09.2021
READ:**

The High Court is pleased to order the following Transfers and Postings of Junior Civil Judges:-

The Junior Civil Judges, mentioned in Column Number 2 are transferred and posted to the stations mentioned in Column Number 3 of the corresponding row. Further, the officers mentioned in column number 2 are directed to handover charge of their post **and also the posts for which they have been holding in full additional charge if any**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective post **and also the posts for which they are placed as full additional charge as mentioned hereunder**, from the officers mentioned in Column Number 5.

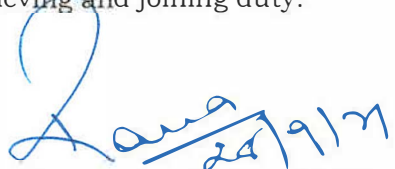
SL NO	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	SMT. M.USHASREE , Judicial Magistrate of First Class, Special Mobile Court-cum-IV Additional Junior Civil Judge, Khammam.	II Addl. Metropolitan Magistrate (Juvenile Court)-cum-II Addl. Junior Civil Judge, Cyberabad at L.B.Nagar, Rangareddy District.	II Addl. Junior Civil Judge-cum-II Addl. Judicial Magistrate of First Class, Khammam District.	Judicial Magistrate of First Class, Special (Mobile) PCR Act-cum-VI Additional Junior Civil Judge-cum-VI Additional Metropolitan Magistrate, Cyberabad at L.B.Nagar.
Smt. M.Ushasree, after assumption of charge as II Addl. Metropolitan Magistrate (Juvenile Court)-cum-II Addl. Junior Civil Judge, Cyberabad at L.B.Nagar, shall also take charge of the posts of I Addl. Junior Civil Judge-cum-I Additional Metropolitan Magistrate, Cyberabad at L.B.Nagar, V Additional Metropolitan Magistrate-cum-V Additional Junior Civil Judge, Cyberabad at L.B.Nagar and VIII Additional Junior Civil Judge-cum-XXVIII Additional Metropolitan Magistrate, L.B.Nagar and will be in full additional charge of the said posts until further orders.				

2.	SMT. A.RADHIKA, Junior Civil Judge, Alampur, Mahabubnagar District.	IV Addl. Metropolitan Magistrate-cum- IV Additional Junior Civil Judge, Cyberabad at L.B.Nagar, Rangareddy District	Additional Junior Civil Judge, Gadwal, Mahabubnagar District.	Judicial Magistrate of First Class, Special (Mobile) PCR Act-cum-VI Additional Junior Civil Judge-cum-VI Additional Metropolitan Magistrate, Cyberabad at L.B.Nagar.
Smt. A.Radhika, after assumption of charge as IV Addl. Metropolitan Magistrate-cum-IV Additional Junior Civil Judge, Cyberabad at L.B.Nagar, shall also take charge of the posts of Prl. Junior Civil Judge-cum-Metropolitan Magistrate, Cyberabad at L.B.Nagar, III Additional Metropolitan Magistrate-cum-III Additional Junior Civil Judge, Cyberabad at L.B.Nagar and IX Additional Junior Civil Judge-cum-XXIX Additional Metropolitan Magistrate, L.B.Nagar and will be in full additional charge of the said posts until further orders.				

The officers mentioned in Column Number 4 will be in full additional charge of the post(s) mentioned in Column Number 2, until further orders.

In case, the above officers from whom they have to take charge or to whom they have to handover charge, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judges, shall make alternative arrangements under intimation to the High Court.

- NOTE:
1. The said officers shall get themselves relieved from their present posts and join duty in their new posts on or before 04.10.2021 without fail.
 2. The above officers under orders of transfers are directed to pronounce their judgments/orders which were already reserved and join at their new stations.
 3. The said officers who are under orders of transfer are hereby directed to inform the High Court about the date of relief in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
 4. The Order placed in the High Court's Website <http://tshc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR (VIGILANCE)

To

1. The officers and incharge officers concerned.
2. The Prl. Secretary to Hon'ble the **Acting Chief Justice** and Personal Secretaries to the **Hon'ble Judges** (for placing before their Lordships kind perusal).
3. The Registrar General and all other Registrars, High Court for the State of Telangana, Hyderabad
4. The Secretary to Government, Law (L.A & J – SC.C) Department, Government of Telangana, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
7. The Member Secretary, High Court Legal Services committee, Hyderabad
8. **THE PRL. DISTRICT AND SESSIONS JUDGES:**

Khammam, Mahaboobnagar and Rangareddy at L.B.Nagar.

9. THE I ADDITIONAL DISTRICT AND SESSIONS JUDGES:

Khammam, Mahaboobnagar and Rangareddy at L.B.Nagar.

10. THE DISTRICT TREASURY OFFICERS:

(i) Khammam, (ii) Mahaboobnagar and
(iii) Rangareddy District at Nampally Exhibition Grounds, Hyderabad.

11. THE SECTION OFFICERS:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court for the State of Telangana, Hyderabad.